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CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A.NO. 40 of 1991
~~P.NO.~~

DATE OF DECISION 21-03-1997.

K.V. Sudha Petitioner

Mr.Girish Patel Advocate for the Petitioner [s]
Versus

Union of India and ors. Respondent

Mr.Akil Kureshi Advocate for the Respondent [s]

CORAM

The Hon'ble Mr.V.Radhakrishnan : Member (A)

The Hon'ble Mr.

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lerdships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

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K.V. Sudha,
D/3, Kakeview Apartment,
Vastrapur,
AHMEDABAD - 380 015.

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...Applicant.

(Advocate : Mr.Girish Patel)

Versus

1. Union of India,
Notice through the
Secretary,
Ministry of Information and
Broadcasting, Akashvani Bhavan,
New Delhi - 1.
2. Director General of
All India Radio,
Akashvani Bhavan,
New Delhi.
3. Station Director,
All India Radio Station,
Ahmedabad - 380 009.

...Respondents.

(Advocate : Mr.Akil Kureshi)

ORAL ORDER

O.A.NO. 40 OF 1991.

Date : 21.03.1997.

Per : Hon'ble Mr.V.Radhakrishnan : Member (A)

Mr.Anand Yagnik for Mr.Girish Patel states that
he is not pressing this O.A. Hence, O.A./40/91 stands
disposed of as not pressed. No order as to costs.


(V.Radhakrishnan)
Member(A)

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